

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Committee to furnish the information relating to Judicial Info Management Policy Questionnaire.	Ms. Neetu Sharma, MM (Virtual Traffic Court) Central	Chairperson
	Mr. Azad Sehrawat, MM (Virtual Traffic Court) Central	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
24.11.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

No. 89080-100/F.1(3)/Gaz/2022

Dated 25 NOV 2022

Sub:- Committee to furnish the information relating to "Judicial Info Management Policy Questionnaire".

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Chairman/CCC, Tis Hazari Court, Delhi.
3. The Officer In-Charge, Computer Branch, Tis Hazari Court, Delhi, to pursue the matter with the said committee.
4. The Officer In-Charge, IT Cell, Tis Hazari Court, Delhi,
5. The Officers concerned.
6. The AO(J)/Branch In-charge, Admn, I,II & III, Accounts Branch, Computer Branch, General Branch, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

